GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYA SABHA

UNSTARRED QUESTION NO. 3605 TO BE ANSWERED ON 02ND APRIL, 2025

PREVENTION OF CRUELTY TO ANIMALS

3605 SHRI DEREK O' BRIEN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the number of cases registered for cruelty against animals in the last five years;
- (b) whether Government and Animal Welfare Board of India are taking steps to reduce the cases of cruelty against animals in the country;
- (c) if so, the details thereof including whether such steps have been helpful in bringing down the number of cases;
- (d) the number and details of shoot-at-sight orders issued in the country to kill animals in the last five years, State-wise;
- (e) whether Government plans to stop on issuing of shoot-at-sight orders; and
- (f) if so, the details thereof, and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PROF. S.P. SINGH BAGHEL)

(a). The number of cruelty cases registered are neither maintained in the Department of Animal Husbandry and Dairying nor in the Animal Welfare Board of India (AWBI). However, the details of complaints of cruelty during the last five years including the current year (2024-25), in which letters were issued by AWBI to the concerned authorities of the State/UT for initiating appropriate action, are as below:

Sl. No.	Year	Number of cruelty cases forwarded to the States/UTs
1	2019-20	300
2	2020-21	383
3	2021-22	820
4	2022-23	1132
5	2023-24	1220
6	2024-25* (as on 25.03.2025)	1032

- (b) &(c). Yes, the Central Government and Animal Welfare Board of India has taken following steps to reduce the number of cases of cruelty to animals:
 - i. The Central Government has notified various Rules under the Prevention of Cruelty to Animals Act, 1960 (PCA Act, 1960) for prevention of cruelty to animals as well as to prevent the unnecessary pain and suffering to animals.
 - ii. The AWBI grants recognition to registered non-profit organization who works primarily for welfare of animals including Gaushala, Pinjrapole and provides financial assistance to the recognized animal welfare organizations / Gaushalas who are sheltering the stray/injured /sick animals in their shelter under the schemes namely; (i) Regular & Rescue Cattle Grant (ii) Provision of Shelter House for looking after the

- Animals, (iii) Provision of Ambulance for the animals in distress and (iv) Relief for Animals during Natural Calamities & unforeseen Circumstance.
- iii. As per the direction of the Hon'ble Supreme Court of India in SLP. 691/2009, all the State Governments have established the State Animal Welfare Boards. These boards aim to address relevant issues, raise societal awareness to prevent unnecessary pain or suffering to animals, and promote compassion and kindness towards the fellow beings. Additionally, Societies for prevention of Cruelty to Animals (SPCAs) have been set up at district level to monitor cases of cruelty and enforce the provisions of the PCA Act, 1960.
- iv. The AWBI also nominates the Honorary Animal Welfare Representative after imparting the required training to make them well versed with the provision of the PCA, Act, 1960, Rules made thereunder and various animal welfare activities to sensitize the public.
- v. The AWBI issued several advisories and circulars to sensitize and create awareness on the matters related to welfare of stray animals, man-animal conflict issues with regard to RWAs, prevention of cruelty to animals during animal birth control program of stray dogs & cats, transportation of animals, use of animals as performing animals etc. The copies of all the advisories / circulars are available in the website of the AWBI i.e. www.awbi.gov.in.
- vi. The AWBI issued circulars to all the State/UT, recognized AWOs and HAWRs for conducting awareness program during the Animal Welfare Fortnight, World Rabies Day and World Animal Day to sensitize the public on animal welfare.
- vii. Time to time, the AWBI published books / guidelines / SOP to create awareness amongst the State Governments and UTs and to alleviate the cruelty towards animals.
- (d). The information is not maintained in the Department.
- (e) &(f). Does not arise.
